

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

166(ND)/2017

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2019

NAME OF THE COMPANY: Ashok Kumar Garg & Ors. V/s. Renuka Infratech Pvt. Ltd. & Ors.

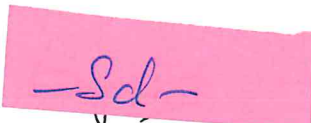
SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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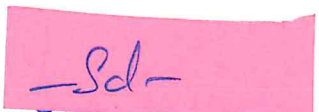
	Present:	Mr. Saral Sharma and Ms. Radhika Malik, Advocates for the Petitioner		
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ORDER

CA 1027/2019 has been filed by the petitioner. Notice of the same be effected on the Respondent through counsel. Steps be taken for the date already fixed i.e. 11th December, 2019. Dasti.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)